

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
2.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
3.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik
4.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 135 of 2022	Manharlal Shantilal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
6.	Comp. App. (AT) (Ins) No. 136 of 2022	Rakhi Parag Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	

7.	Comp. App. (AT) (Ins) No. 137 of 2022	Manish Manharlal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
8.	Comp. App. (AT) (Ins) No. 138 of 2022	Kirit Kumar Shantilal Mehta (Personal Guarantor of K. K. Welding Ltd.) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional – Vinod Kumar Bukalsaria	Nihaar Reddy	
9.	Comp. App. (AT) (Ins) No. 145 of 2022	Tej Satish Ghatge Vs. Opulent Autocare Pvt.Ltd & Anr.	Adya Singh	
10.	Comp. App. (AT) (Ins) No. 146 of 2022	Arambagh Hatcheries Ltd. Vs. Phoenix ARC Pvt. Ltd.	Ajay Gaggar	
11.	Comp. App. (AT) (Ins) No. 147 of 2022	Prateek Gupta & Ors. Vs. Kotak Mahindra Bank Ltd. & Anr.	Surendra Kumar	
12.	Comp. App. (AT) (Ins) No. 148 of 2022	Tudor India Pvt. Ltd. Vs. Servotech Power Systems Pvt. Ltd.	Kushal Bansal	
13.	Comp. App. (AT) (Ins) No. 149 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	
14.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 1076 of 2021	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd. & Ors.	Amish Tandon	Lzafeer Ahmad BF Anusha Jegadeesh-R1
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16.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
17.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi

For Hearing

18.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
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By order of Hon'ble Chairperson
-sd/-
Registrar